

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**8. C.P.(IB)-235(MB)/2023**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 23.04.2024**

**NAME OF THE PARTIES: - Central Bank of India**  
**V/s**  
**RBEP Entertainment Private Limited**

**Section: 7 of the Insolvency and Bankruptcy Code, 2016**

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**ORDER**

Adv Rathina Maravarman appeared for the Petitioner/Financial Creditor through VC. Adv Altamash Kapadia appeared for the Respondent /Corporate Debtor. Counsel for the Petitioner states at bar that the matter is also settled between the parties and the process requires three weeks' time for being finalized. As requested, list this matter for final hearing on **21.05.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**